

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

ORIGINAL APPLICATION NO.60/1039/2020

DATED THIS THE 04th DAY OF JANUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

- 1. Sh. Ram Gopal Chaudhary s/o Sh. Satyvir Singh Chaudhary, aged 37 years, working as Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 4, Sector-15, Chandigarh- 160015.
- 2. Sh. Karamjeet Singh s/o Sh. Gurdeep Singh, working as Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 3, Sector-18, Chandigarh-160018.
- 3. Sh. Satish Kumar Sharma s/o Sh. Rameshwar Dass, working as Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 10, Sector-40, Chandigarh-160040.
- 4. Sh. Arvind Kumar Thakur s/o Sh. Om Pal Singh, working as Junior Engineer o/o AEE, Electricity, PC Office, I/A, Phase -I, Chandigarh-160001.
- 5. Sh. Bikramjit s/o Sh. Sardari Lal, working a Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 6, Sector-20, Chandigarh-160010.
- 6. Sh. Jagtar Singh s/o Sh. Gian Chand working a Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 5, I/A Phase I Chandigarh-160003.
- 7. Sh. Lalit Singh Bisht s/o Dhan Singh, working a Junior Engineer o/o AEE, Electricity, Lab S/Division I/A Phase-II Chandigarh-160003.
- 8. Sh. Mul Chand Asai s/o Sh. Shrawan Asai, working a Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 10, Sector-40, Chandigarh-160040.
- 9. Sh. Rajinder Kumar s/o Sh. Gota Ram, working a Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 7, Sector-35, Chandigarh-160035.
- 10. Sh. Rakesh Kumar s/o Sh. Balkar Singh, working a Junior Engineer o/o AEE, Electricity, 'OP' S/Division No. 8, Manimajra, Chandigarh-160101.
- 11. Sh. Shiv Kumar s/o Sh. Ram Lal, working as Junior Engineer o/o AEE, Electricity, Const, S/Division No. 1, Sector-37, Chandigarh-160037.
- 12. Sh. Sonu Kumar s/o Sh. Mohinder Pal, working as Junior Engineer o/o Executive Engineer, Electricity, 'OP' Division No. 3, Sector-19, Chandigarh-160019.



13. Sh. Sushil Kumar s/o Sh. Nathu Ram, working as Cable Jointer o/o AEE, Electricity, 'OP' S/Division No. 2, Sector-10, Chandigarh-160010. (Group-'B' employee)

....Applicants

(By Advocate Sh. K.B. Sharma-through video conference)

Vs.

- 1. The Secretary, Engineering Department, U.T. Sector 9, Chandigarh-160009.
- 2. Chief Engineer, Engineering Department, U.T. Chandigarh-160009.
- 3. The Superintending Engineer, Electricity, OP Circle, U.T., Chandigarh-160009.

.....Respondents

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

The present Original Application has been filed under Section 19 of the Administrative Tribunals Act, 1985 seeking therein a mandate to respondents to switch over the applicants to Old Pension Scheme.

2. At the very outset, learned counsel representing the applicants, submitted that before filing the present Original Application, the applicants had submitted various representations, which were followed by a legal notice dated 19.11.2020 (Annexure A-8), on which no decision has been taken by the respondents uptil today. Learned counsel further submitted that the applicants will be satisfied if a direction is issued to the respondents to treat the said legal notice as their representation and pass a reasoned and speaking order in accordance with law within a time frame.

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3. Keeping in view the aforestated limited prayer made by learned counsel for the applicants, we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.

- 4. Accordingly, the Original Application is disposed of with a direction to Respondents to treat the legal notice dated 19.11.2020 (Annexure A/8), as applicants' representation and pass a reasoned and speaking order in accordance with law. Before taking such a decision, an opportunity of hearing shall also be afforded to the applicants. The whole exercise shall be undertaken within a period of 3 months from the date of receipt of a certified copy of this order.
- 5. The O.A. stands disposed of in the above terms. However, there shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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